

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1167
ANSWERED ON:02.08.2010
REGISTRATION OF UNORGANISED WORKERS
Kishor Shri Kamal

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government is carrying out registration of labourers engaged in unorganised sector under the Unorganised Workers' Social Security Act, 2008; and

(b) if so, the details thereof alongwith the number of persons registered under the Act so far, State-wise?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): As per available information, the States have not yet started registration of workers under the Unorganised Workers' Social Security Act, 2008. The issue has been taken up with the State Governments through letters and was re-iterated during the State Labour Ministers' Conference. However, the BPL families in the unorganized sector are being registered under RSBY through issuing smart cards. Till date 1 crore 74 lacs cards has been issued and the State-wise details is annexed.